

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1545  
ANSWERED ON:13.12.2013  
CONSTITUTION OF CCI QUESTION  
Khaira Shri Chandrakant Bhaurao;Yadav Shri M. Anjan Kumar

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has constituted the Cabinet Committee on Investment (CCI);
- (b) if so, the details thereof;
- (c) the details of investment proposals received and actually made through the above Committee since its constitution, investment-wise; and.
- (d) the steps taken or proposed to be taken to clear such projects in a speedy and time bound manner?

**Answer**

MINISTER OF STATE FOR FINANCE (SHRI NAMO NARAIN MEENA)

- (a) to (b): The Government has set up the Cabinet Committee on Investments (CCI) with the Prime Minister as the Chairman to promote accelerated and time bound decisions on grant of various licenses, permissions and approvals for implementation of projects.
- (c) to (d) : The CCI does not receive any investment proposal for approval. It merely seeks to expedite decisions on approvals/ clearances.